

ANNEXURE - I

LIST OF CREDITORS OF NIRMAL LIFESTYLE REALTY PRIVATE LIMITED

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) for claims as on December 06, 2021


Drawn for claims received up to January 03, 2022

Amount in INR

Sl. No.	Name of the Creditor	Amount of claims received	Amount of claims admitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Security Interest
1	AASAN Corporate Solutions Private Limited	6,15,61,83,199.00	6,15,61,83,199.00	0	0	0	As per Annexure – II
	Total	6,15,61,83,199.00	6,15,61,83,199.00	0	0	0	

Interim Resolution Professional

In the matter of Nirmal Lifestyle Realty Private Limited



Arun Kapoor

Registration Number - IBBI/PA-003/IP-N00030/2017-18/10230

ANNEXURE - II

LIST OF CREDITORS OF NIRMAL LIFESTYLE REALTY PRIVATE LIMITED

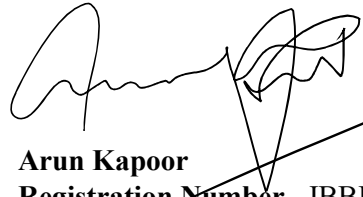
List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) for claims as on December 06, 2021

Drawn for claims received up to January 03, 2022

S. No.	Name of Financial Creditor	Security Interest
1.	AASAN Corporate Solutions Private Limited	<ul style="list-style-type: none"> • First and Exclusive charge by way of mortgage specified as Mortgaged Property – III: <p align="center">- - - - -</p> <p>All that piece and parcel of land bearing CTS Nos. 547, 547/1, 547/2, 547/3, 547/4, 547/5 and 547/6 and corresponding Survey Nos. 91 (part) and 149 (part) admeasuring 20,262 square metres or thereabouts situate, lying and being at LBS Marg, Mulund West, Village Nahur within the registration Sub-District of Kurla and District Mumbai and more particularly described under Part C of the First Schedule hereunder written ("Property II") TOGETHER WITH all the development rights of Property II Mortgagors in relation to Property II TOGETHER WITH utilized / unutilized floors space index (including any additional/incremental FSI / FAR/ TDR which the Property II Mortgagors may be entitled to in respect of Property II) TOGETHER WITH all rights, liberties, privileges, easements, advantages, assets, benefits, revenues, income and appurtenances whatsoever to and arising in relation to Property II or any part thereof including the Property II Receivables, bank accounts where the Property II Receivables are held, the securities accounts together with benefit of all investments, assets and securities representing amounts on such accounts, belonging or anywise appurtenant or usually held or enjoyed or occupied therewith or reputed to belong or be appurtenant or receivable by the Mortgagor 4 in relation to Property II and all the estate, right, title, property, benefits, claim and demand whatsoever of the Mortgagor 4 thereto and every part thereof including but not limited to all present and future rents, profits, Property II Receivables, bank accounts and movable assets in relation to Property II under any agreements or contracts including insurance contracts and policies executed by the Mortgagor 4 or any other person in relation to Property II.</p> • Pledge on 100% shares of the Corporate Debtor • Personal Guarantee of Mr. Dharmesh Jain, Personal Guarantor of the Corporate Debtor • Corporate Guarantee of M/s. Nirmal Lifestyle Limited

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ANNEXURE - III

LIST OF CREDITORS OF NIRMAL LIFESTYLE REALTY PRIVATE LIMITED
List of Operational Creditors (Workmen) for claims as on December 06, 2021
Drawn for claims received up to January 03, 2022

Amount in INR

SI. No.	Name of the Creditor	Amount of claims received	Amount of claims admitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Security Interest
1	Claim by 575 Workmen – Claim submitted by Mr. Sandesh Raut, Authorized Representative of Workmen of Ralliwolf Limited	1,04,08,90,452.00	0.00	0.00	0.00	1,04,08,90,452.00	Not Applicable
	Total	1,04,08,90,452.00	0.00	0.00	0.00	1,04,08,90,452.00	

Note:

Pursuant to the order of the Industrial Court at Mumbai, Before Shri. J.G. Dorle, Member, Majre (ULP) No. 14 of 2019 dated 21.11.2019, the above claim has been submitted by Authorized Representative of workmen on behalf of 575 workmen of Ralliwolf Limited. The same is under verification.

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